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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.79/131/HDB/2017
NAME OF THE COMPANY	Urenok Software Solutions Private Limited
NAME OF THE PETITIONER(S)	Urenok Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	131

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.M. Gopal	PCS MOA	dvmgopal@gmail.com 9849153690	D.V.M. Gopal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. D.V.M. Gopal learned PCS for the petitioner, and he submitted that in pursuant to the directions given by the Tribunal on 07.09.2017, he got published newspapers notification, and also issued notices to ROC and other authorities. He has also filed an affidavit enclosing the copy of the application/publication of newspapers. Post the case on 25.10.2017


Member (Technical)


Member (Judicial)